



**National Quiz Competition on Consumer Protection Law 2023**  
**(5<sup>th</sup> Edition)**  
**07 October, 2023**



Organised By:

**Chair on Consumer Law at National Law University Delhi**

In association with

**Department of Consumer Affairs, Ministry of Consumer Affairs, Food and Public  
Distribution, Government of India**

**COMPETITION RULES**

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**A. GENERAL**

1. The fifth edition of the 'National Quiz Competition on Consumer Protection Laws 2023' will be organised by the Chair on Consumer Law at National Law University Delhi in association with Department of Consumer Affairs, Ministry of Consumer Affairs, Food and Public Distribution, Government of India on 07<sup>th</sup> October 2023 and will be held online via Live Video Conferencing.
2. Undergraduate students, from all disciplines, may participate in individual capacity.
3. *A maximum of three students from a single College/University may register: participants will be shortlisted on a first-come-first-served basis. Only applicants who have been successfully registered shall be contacted for further details.*
4. *No winner of any previous editions of the Quiz can participate in the 2023 edition.*
5. The top 3 participants will be awarded prize money (1st position - ₹6000, 2nd position - ₹4000, 3rd position - ₹2000) and Certificates. All participants will be given Certificates of Participation.

6. Upon registration, shortlisted participants will receive detailed Rules of Procedure for the Quiz including instructions for preliminary and final rounds, marking scheme, duration, scoring and other relevant details.
7. The quiz will be held online, in two stages: Stage 1 shall be an MCQ preliminary test of 30 Questions, to be attempted in 20 minutes. After the results have been compiled, the shortlisted candidates shall be contacted over email for Stage 2 (i.e. the Final Round to be administered via Live Video Conferencing).
8. The participants are advised to have seamless internet connectivity. In case a participant logs out or disconnects from the quiz at any time due to internet connectivity or otherwise, they will be treated as an ‘external person’ for the remainder of the quiz; i.e. they cannot rejoin the quiz. The organisers will NOT entertain any complaints regarding connectivity in view of the sanctity of the National Quiz.

#### **B. ORGANISING BODY**

9. The Chair on Consumer Law at National Law University Delhi (“The Chair”) shall be the Organizing Body for the National Quiz Competition on Consumer Protection Laws 2023 (“National Consumer Quiz”).
10. The Chair has the sole discretion to enforce, clarify, interpret the rules; resolve any disputes that may arise during the competition and has the power to change/supplement the rules, if any changes or supplements are necessary.
11. The Chair reserves the right to postpone/ reschedule /cancel the quiz competition without assigning any reasons.
12. Each participant shall mandatorily provide one valid email address to the Chair at the time of registration – the onus is on each participant to ensure that all details are furnished properly.

13. The Chair shall bear no responsibility in case any participant does not receive any communication, due to any reason whatsoever.

### **C. REGISTRATION**

13. Participants may register online [here](#). There is no registration Fee.

14. Registration will close at 11:59:59 p.m. on 27 September 2023.

15. Upon registration, shortlisted participants shall receive detailed rules of procedure for the Quiz including instructions for preliminary and final rounds, marking scheme, duration, scoring and other relevant details.

### **D. CLARIFICATIONS**

16. For any clarifications regarding the quiz, registration and aforementioned rules, [consumerquiz.nludelhi@gmail.com](mailto:consumerquiz.nludelhi@gmail.com) can be contacted.

#### **Contact Us:**

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